

9  
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
OFFICE OF THE COMMISSIONER (LABOUR)  
5, SHAM NATH MARG, DELHI-110054

F.No. Addl.LC (II)/Misc/2012/Lab/2022/Part file/4026-4028

Dated:- 01/9/2023

ORDER

3146  
13/09/23

1. Whereas, the Ld. Presiding Officer, Ms. Manisha Tripathy, POLC-03, Rouse Avenue Court Complex has requested to transfer the Case LIR no. 2952/2019 titled as Sh. Yashdeep v/s NDMC from the court of POLC-03 to POIT-01 as Industrial Tribunal is competent authority to adjudicate the said issue and both the parties are agreed to it;
2. And whereas, the request of Ld. Presiding Officer, Ms. Manisha Tripathy, POLC-03, has been considered and the case mentioned in para 1 above may be transferred to the Court of Ld. Presiding Officer Sh. Ajay Goel, POIT-01;
3. Now, therefore, in exercise of powers conferred by section 33 B of Industrial Disputes Act, 1947(XIV of 1947) read with Government of India, Ministry of Labour Notification no. S-11011/2/75-DK(IA) dated 14<sup>th</sup> April 1975 and for the reasons stated above, the Industrial Dispute mentioned in para-I is withdrawn from the POLC-03 presided over by Ld. Presiding Officer, Ms. Manisha Tripathy and the same is transferred to Industrial Tribunal presided over by Ld. Presiding Officer Sh. Ajay Goel, POIT-01;
4. It is further directed that the transferee Industrial Tribunal shall proceed with the transferred proceeding from the stage at which they stood at the time of transfer.

This issues with the approval of Additional Chief Secretary (Labour)

(S.C. Yadav)  
01/9/23

Additional Labour Commissioner

Copy to:

1. Ld. Pr. officiating District & Sessions Judge, Rouse Avenue Court complex, New Delhi-110001.
2. Ld. Presiding Officer Sh. Ajay Goel, POIT-01, Rouse Avenue Court complex, New Delhi- 110001.
3. Ld. Presiding Officer, Smt. Manisha Tripathy, POLC-03, Rouse Avenue Court Complex New Delhi-110001

Judicial Branch

PD&S/RADC  
13/9/2023

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE(PC ACT)(CBI)  
ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No.F.3(4)/R.A.C.C/Labour Courts/2023/ 7562D -7571D

Dated, 16.09.2023

Copy forwarded for information and necessary action to:-

1. Sh. Ajay Goel, Ld. Presiding Officer/Industrial Tribunal-01, RACC, New Delhi.
2. Ms. Manisha Tripathy, Ld. Presiding Officer/Labour Court-03, RACC, New Delhi.
3. The Ld. Officer In-charge, Facilitation and Computer Branch, Rouse Avenue Court Complex, New Delhi.
4. The Ahlmads/Asstt. Ahlmads of the transferor/transferee Court shall ensure that the list of assigned case be displayed outside the Court Rooms and public at large be notified and the files be sent to the transferee Court immediately so as to avoid any inconvenience to the lawyers and litigants. Ahlmad/Asstt. Ahlmads of the transferor Court are also directed to provide the list of assigned case to the In-charge Computer Branch, Rouse Avenue Court Complex well in time and the In-charge, Computer Branch shall ensure that the same is uploaded on the website of Delhi District Court.
5. The Website Committee, Tis Hazari Courts, Delhi for uploading on the official website.
6. The In-charge R & I with the instructions to paste the same in the Bar Rooms, RACC, New Delhi.

18.09.23  
A  
(Arun Bhardwaj)  
Officer In-charge(Judl.)  
for Principal District & Sessions Judge  
-cum-Special Judge(PC Act)(CBI)  
RACC, New Delhi